

(11)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/114/2016  
NAME OF THE PETITIONER(S) : K. Balagangadharan & another  
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others  
UNDER SECTION : 397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

INDRAN.M.B, ADVOCATE  
FOR MANDAL & ASSOCIATES

for R3,4,5

Mohan Puthukal For Petrs.

Saiby Jandhi-dayal

Benny Antony paly

Shankar Chakrapani

for R1

R6 & R7

**ORDER**

Counsel for the petitioner present. Proxy representing the counsel for R1 & R2 present and stated that the senior counsel could not attend before the Tribunal today as he is held up at NCLT, Mumbai. Counsel representing other respondents are present. Proxy representing R1 & R2 prayed time for making submissions. Time is extended at request finally. Put up on 21.11.2017 at 10.30 A.M.

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**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

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